

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 108
IB-371(ND)/2024

IN THE MATTER OF:

SRM ENERGY TAMILNADU PVT. LTD

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 10.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. H.S. Chandhoke, Mr. Anant Garg,
Mr. Abhijeet Kumar, Advocates.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard the submissions made by the Learned Counsel appearing for the
Petitioner.

The Petitioner is directed to file an affidavit on the issue of maintainability of
the present petition, within one week.

List the matter on **31.07.2024**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**